

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) Yes, Sir.

(b) (i) Rang-ghar Pavillion.

1957-58	Rs. 1,089
1958-59.	.. Rs. 3,365
1959-60.	.. Rs. 448

(ii) Karang-ghar Palace.

1957-58.	Rs. 2,089
1958-59.	.. Rs. 2,519
1959-60.	Rs. 2,453

(c) The sub-circle staff, i.e., Conservation Assistant and Foreman and one monument Attendant.

#### Primary Teachers in Orissa

**1207. Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of Orissa has requested for financial assistance for increasing the dearness allowance to the Primary teachers in Orissa during 1961-62;

(b) if so, to what extent;

(c) whether this request has been considered by now; and

(d) if so, to what effect?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No such request has been received as yet.

(b) to (d). Do not arise.

#### Students of Himachal Pradesh

**1208.** { Shri S. N. Ramul;  
Shri Bhakt Darshan:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the students who were recommended admission by the Himachal Pradesh Government against their own quota of reservations in educational or technical institutions in other States without awarding the students any scholarship, are now being asked to fur-

nish an undertaking to the Administration to serve them for 3 years;

(b) whether it is also a fact that the student who is not agreeable to give the above undertaking, is demanded to pay a sum of Rs. 3,000 in lieu thereof; and

(c) if so, what are the reasons of such demands in the absence of any agreement between the parties at the time of admission?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c) The information is being collected and will be laid on the Table of the Lok Sabha in due course.

#### Assistance to S.C. People Affected by Floods in Orissa

**1209. Shri B. C. Mullick:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Orissa has approached the Central Government for the grant of financial aid for the Scheduled Caste people affected by the devastating floods in August, 1960; and

(b) if so, the action taken thereon?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes.

(b) The request for special assistance from the funds allotted to Backward Classes Sector under the 2nd Five Year Plan could not be agreed to due to non-available of funds. The State Government were however advised to incur the necessary expenditure on providing relief to the victims of the flood affected areas and claim the central share of such expenditure under the scheme for the grant of emergency relief to victims of natural calamity. The State Government were also permitted to concentrate some of the approved schemes for the welfare of Backward Classes during the current year in the flood affected areas, and if any diversion of funds was necessary therefor the